

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 870
ANSWERED ON 27/07/2026**

SHIFTING OF OCCUPANTS FROM COLONIES FOR REDEVELOPMENT

870. SHRI JAVED ALI KHAN:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Directorate of Estates vide OM dated 27.05.2026 has issued orders for compulsory shifting of occupants of Kalibari Marg, DIZ Area, BKS Marg etc., for redevelopment of colonies;
- (b) if so, the details of fund allocated for the redevelopment of above colonies during the current year;
- (c) whether Government would provide alternate accommodation as per the present entitlements of employees or one type above their occupancy instead of their present occupancy of types/categories of flats; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): Yes. Copy of OM No. DE/RDV/Redevelopment of Colonies/2026 dated 27.05.2026 is available on Department's website at <https://esampada.mohua.gov.in/signin/Circulars>.

(b): Nil.

(c) & (d): Details are available as per (a) above.
